

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:305
ANSWERED ON:15.12.2014
LPG SUBSIDY LINKED TO AADHAAR
Karadi Shri Sanganna Amarappa

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether linkage of Aadhaar Card is mandatory under the Direct Benefit Transfer of LPG (DBTL) scheme for all the LPG consumers;
- (b) if so, the details thereof;
- (c) whether a large number of LPG consumers, who do not have Aadhaar Card are likely to be deprived of the benefits of DBTL scheme due to its mandatory linkage with Aadhaar Card; and
- (d) if so, the corrective steps taken by the Government to delink Aadhaar Card linkage with DBTL scheme for such LPG consumers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 305 BY SHRI SANGANNA AMARAPPA TO BE ANSWERED ON 15TH DECEMBER, 2014 REGARDING LPG SUBSIDY LINKED TO AADHAAR

(a) & (b) : No, Madam. Linkage of Aadhaar Card is not mandatory under the Direct Benefit Transfer for LPG (DBTL) scheme currently in vogue.

Under this scheme, the LPG consumers joining this scheme get all domestic LPG cylinders (subsidized as well as non-subsidized cylinder) at market price and subsidy amount as applicable for each domestic subsidized cylinder, is transferred to their bank account. A one-time advance in addition to the cash subsidy admissible is also provided to each LPG consumer joining the scheme. This is to fund the first cylinder purchase at market price. Subsidy is separately admissible on every cylinder, including the first cylinder. Consumers have following two options for availing subsidy under the Scheme:

Wherever Aadhaar number is available it will remain the medium of cash transfer. Thus, a LPG consumer who has an Aadhaar Number has to link it to the bank account number and to the LPG consumer number.

OR # If LPG Consumer does not have an Aadhaar number, then he can directly receive subsidy in his bank account without the use of Aadhaar number. This option which has now been introduced in the modified scheme ensures that LPG subsidy is not denied to an LPG consumer on account of lack of Aadhaar number.

All LPG consumers have a grace period of 3 months from the date of launch of DBTL in the district, during which all those who have not yet joined the scheme would continue to get subsidized cylinders as per their entitlement. After the end of grace period, an additional parking period of 3 months is given to such consumers, during which the subsidy entitlement will be parked and will be transferred to consumers bank account on joining the scheme during this period.

In case a consumer does not join the scheme during the parking period, the parked funds will lapse and consumer shall become ineligible to receive the funds so parked. Thereafter the sale of cylinders will continue at market determined price till consumer joins the scheme. When such consumers join scheme after the lapse of parking period, they will prospectively receive advance/subsidy as per their entitlement.

(c) & (d) : Does not arise.